

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

STARRED QUESTION NO:297

ANSWERED ON:18.12.2015

Air Fair Cartelisation

Kothapalli Smt. Geetha;Selvam Shri V. Panneer

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Competition Commission of India (CCI) has held some leading airlines responsible for cartelisation;
- (b) if so, the details thereof along with the name of airlines and action taken by the Government in the matter;
- (c) whether the Government imposes penalty on airlines found to be involved in air fare cartelisation and if so, the details thereof;
- (d) whether there is any mechanism/policy for providing compensation to victims of such cartelisation and unfair trade practices and if so, the details thereof; and
- (e) the corrective steps taken/being taken by the Government/CCI to recover the penalty and to contain cartelisation by companies in future?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

???????? ???? ?????? (???? ?????)

- (a) to (e) A statement is laid on the Table of the House.
